

High Court for the State of Telangana

ROC No.394/SO/2020

Date : 15/04/2021

Notification

Sub: High Court for the State of Telangana – Virtual hearing of cases by all the Benches with immediate effect instead of continuing the present practice of physical as well as virtual hearing of the cases in the High Court on rotation basis by the Division Benches and Single Benches– Instructions - Issued.

Ref: 1. High Court's SOP in ROC No.394/SO/2020, dt.18.2.2021.
2. High Court's Notification in ROC No.394/SO/2020, dt.18.3.2021.

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Considering the current pandemic situation of Covid-19, in partial modification of the SOP in the reference 1st cited, and in super session of the Notification in the reference 2nd cited, the High Court has decided to conduct the hearing of cases by all the Benches virtually with immediate effect, instead of continuing the present practice of physical as well as virtual hearing of the cases in the High Court on rotation basis by the Division Benches and Single Benches.


REGISTRAR GENERAL

15/04/21